

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION No.2345**  
TO BE ANSWERED ON 09.03.2018

**Wildlife Clearance for River Inter-Linking Project**

2345. SHRIMATI KOTHAPALLI GEETHA

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state

- (a) whether India's first inter-State river inter-linking project was initiated by the National Board for Wildlife;
- (b) if so, the details thereof;
- (c) whether the wildlife clearance would pave the way for the forest clearance and environment clearance process; and
- (d) if so, the details and present status thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(DR. MAHESH SHARMA)**

- (a), (b), (c) & (d) Standing Committee of National Board for Wildlife does not initiate any development project. However, the Wildlife Clearance is required mandatorily for projects inside the Sanctuary and National Park in addition to the Environmental Clearance / Forest Clearance as the case may be. For ESZ / default ESZ (10 km from the boundary of Sanctuary and National Park when ESZ is not notified) Wildlife Clearance is required as a condition of Environmental Clearance.

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